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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 828/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

NAME OF THE PARTIES: Boldrocchi India Pvt.Ltd.
V/s
Essar Projects (India) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Anju Singh I/b Bali Associates	For operational creditors	<u>Anju Singh</u>
2	Kritika Sethi I/b Cyril D'marshad Mangaldas	For corporate Debtors	<u>K</u>

ORDER

TCP No. 828/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 09.02.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)